

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 124
(CAA)-12(PB)/2019

IN THE MATTER OF:

Ogaan India Pvt. Ltd. and
Ogaan Retail Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 11.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner: Ms. Shweta Bharti, Mr. J.K. Chaudhary & Ms. Katyani Mahendru, Advs.
For the RD: Mr. C. Balooni, CP
For the OL: Ms. Swati Koushal, Adv.
For the ITD: Mr. Shubham Pandey Adv for Mrs. Lakshmi Gurung, Standing counsel.

ORDER

On behalf of Income Tax Department, the report is likely to be filed within two days with a copy in advance to the counsel for the petitioner.

List for further consideration on 09.05.2019.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)